

(c) to (e). There is a proposal to set up a Combined Cycle Power Project (400 MW) by NTPC Kayamkulam in District Alleppy of Kerala.

[Translation]

#### Funds to Agriculture Sector

94. SHRI NITISH KUMAR : Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) whether the agriculture sector in the country is getting the appropriate funds through loan facility in accordance with its requirements;

(b) if so, the facts thereof;

(c) if not, the reasons therefor;

(d) the total estimated loan assessed for agriculture sector during the year 1993-94, 1994-95, and 1995-96, respectively;

(e) the actual amount made available to this sector during the aforesaid period, year-wise;

(f) whether the Government propose to reduce the gap between demand and supply during the ensuing years; and

(g) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) to (c) The production credit requirement of farmers are granted on the basis of scales of finance. The scales of finance for crop loans are worked out by Technical Committee set up at the district level for the various crops grown locally. These scales of finance are to be reviewed annually and relaxed taking into account the changes in the prices, level of inputs, total cost of production/cultivation, gross yield, repaying capacity etc.

The scheduled commercial banks are also expected to extend 40% of the net banking credit to the priority sector with the subtarget for agriculture being 18%.

(d) The Working Group of the Planning Commission for the Eighth Plan estimated the projections of ground level credit for agriculture during the Eighth Plan. Details are as under:

Year	(Rs. crores)		
	Short-term	Long-term	Total
1993-94	8 898	8 650	17 548
1994-95	10 534	10 143	20 677
1995-96	12 457	11 665	24 122

(e) to (g). The details of ground level flow of credit for agriculture sector during 1993-94, 1994-95 and 1995-96 are as under :

#### Disbursement of Agriculture Credit

Year	(Rs. crores)
1993-94	16,494
1994-95	21,113 (provisional)
1995-96	26,450 (provisional)

The disbursement of agriculture credit was lower than the target in 1993-94. Performance for 1994-95 and 1995-96 in relation to the priority sector targets for agriculture will be reviewed with the final figures.

The policy on agricultural credit is to provide timely and adequate credit to farmers for increasing agricultural production and productivity. The commercial banks are required to grant at least 18 per cent of their net bank credit to agriculture. Reserve Bank of India (RBI) has advised all Scheduled Commercial Banks to make every effort to achieve the stipulated target. Banks have been urged to draw up special credit plans with a view to achieving a distinct and marked improvement in the flow of credit to agriculture. RBI has also asked commercial banks to finance hightech activities like aquaculture, floriculture, tissue-culture, biotechnology, etc. NABARD is closely monitoring the operation of cooperative banks and RRBs. NABARD has taken several steps towards preparation of Development Action Plans to increase lendings for agriculture.

[English]

#### "Environmental and Forestry Projects in Orissa"

95. SHRI K. PRADHANI : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the Centrally aided projects launched to save environment and forests in Orissa during the last three years, year-wise;

(b) the achievements made in this regard, project-wise;

(c) the details of financial assistance provided under each schemes; and

(d) the details of the schemes/proposals to be launched in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) to (c). The details of the schemes taken up by the Union Government for conservation of forests, wildlife and environment in Orissa during the years 1993-94, 1994-95 and 1995-96 alongwith achievements both financial and physical are given in the enclosed statement

(d) The projects are of a continuing in nature

## STATEMENT

(Rs. in lakhs)

S. No.	Name of the Scheme/Project	Broad Objective	Extent of funding by Govt. of India	Status	Achievement during the last three years 1993-94, 1994-95 and 1995-96	
					Financial	Physical
1	2	3	4	5	6	7
1.	Development of National Parks and Sanctuaries	To assist the State in the development of National Parks and Sanctuaries through financial assistance	100%	Ongoing	194.90	18 National Parks covered
2.	Project Elephant	To ensure long term survival of elephants	100% NR 50% R	Ongoing	84.70	Target fixed in terms of financial releases
3.	Eco-development around National Parks and Sanctuaries	To provide alternate sustenance to communities living on fringes of National Parks	100% NR 50% R	Ongoing	32.60	3 National Parks covered
4.	Project Tiger	To ensure maintenance of viable population of tigers	100% NR 50% R	Ongoing	166.30	1 Tiger Reserves covered
5.	Eco-development around Tiger Reserves	To provide alternate sustenance to communities living on fringes of Tiger Reserves	100% NR 50% R	Ongoing	45.85	1 Tiger Reserves covered
6.	Beneficiary Oriented Scheme for tribal villages of Project Tiger areas, National Parks and Wildlife Sanctuaries	To rehabilitate the tribal and other families under Relocation Plan	100%	Ongoing	-	Target fixed in terms of financial releases
7.	Integrated Afforestation & Eco-development scheme	To promote afforestation and eco-development	100%	Ongoing	171.52	2354 ha. area covered
8.	Area Oriented Fuelwood and Fodder Project Scheme	Augmenting supply of Fuelwood & Fodder in identified fuelwood deficit districts	50%	Ongoing	597.00	16164 ha area covered
9.	Non Timber Forest produce including medicinal plants	Raising of non timber forest produce including medicinal plants	100%	Ongoing	502.21	13080 ha. area covered
10.	Association of Scheduled Tribes and rural poor in afforestation of degraded forests	To associate Scheduled Tribes and rural poor in afforestation of degraded forests to improve biomass resource base	100%	Ongoing	112.45	2380 ha area covered

1	2	3	4	5	6	7
11.	Conservation and Management of Wetland	To undertake appropriate policies for conservator of wetland	100%	Ongoing	-	Target fixed in terms of financial releases
12.	Modern Forest Fire Control Methods	Controlling forest fire to protect and conserve forests	100%	Ongoing	17.72	Target fixed in terms of financial releases
13.	Central Zoo Authority	To provide assistance to Zoos for improvement of infrastructure for unkeep and management of Zoo animals	100%	Ongoing	27.45	2 Zoos Covered
14.	Paryavaran Vahini Scheme	To create environmental awareness through active participation of public	100%	Ongoing	1.02	Constituted in 3 districts
15.	National River Conservation Plan	Pollution abatement of rivers Mahanadi and Brahamani	50%	Rivers Mahandi and Brahamani have been included in the National River Conservation Plan at an estimated cost of 1187.37 lakhs		
16.	Biosphere Reserve	To set up Biosphere Reserves to conserve Genetic diversity of respective ecosystem	100%	Ongoing	1.11	1 Biosphere Reserve

NR - Non Recurring  
R - Recurring

#### Anta Power Project

96. SHRI GIRDHARI LAL BHARGAVA : Will the PRIME MINISTER be pleased to state :

(a) whether Anta Power Project, State-II is under consideration, and

(b) the time by which it is likely to be Commissioned?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S VENUGOPALACHARI) : (a) and (b). National Thermal Power Corporation (NTPC) envisaged expansion of Anta Gas Power Project under Stage-II (430 MW) utilising naphtha as base fuel till natural gas in adequate quantity becomes available. Time period for implementation of the project is uncertain as availability of fuel in the domestic market at present is not favourable.

#### "Disposal of Medical Waste"

97. SHRI SANDIPAN THORAT  
SHRI MANIKRAO HODLYA GAVIT  
SHRI MANORANJAN BHAKTA :  
SHRI SANAT KUMAR MANDAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government's attention has been drawn to reports about the dumping of medical waste garbage nearby the Hospitals/Nursing Homes in different States posing serious health hazards to the public and causing environmental problems;

(b) if so, whether any plans have been drawn up and are being implemented to prevent such dumping near Hospitals/Nursing Homes, and provide for depositing such wastage at far off places and for its early clearance; and

(c) if so, the details thereof?